

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:581
ANSWERED ON:26.11.2014
RELAXATION TO EX SERVICEMEN
Roy Prof. Saugata

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has proposed to relax reservation rules for jobs to ex-servicemen;
- (b) if so, the details thereof;
- (c) whether this will affect the unemployed youth in the country; and
- (d) if so, the details thereof and the steps taken in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office
(DR. JITENDRA SINGH)

(a) & (b): In August 2014, the Department of Personnel & Training has issued instructions to the effect that if an ex-servicemen applies for various vacancies before joining any civil employment, he/she can avail of the benefit of reservation as ex-serviceman for any subsequent employment. This benefit would be available only in respect of vacancies which are filled on direct recruitment and wherever reservation is applicable to the ex-servicemen.

(c): No, Madam.

(d): Does not arise, in view of reply given to part (c) of the Question.